

(2025) 04 AP CK 0350

In the Andhra Pradesh High Court, Amaravati

Case No : Appeal Suit No: 1012 Of 2010

Vipparla Ramesh Babu

APPELLANT

Vs

Nadendla Sreenivasu Sreenivasa Rao

RESPONDENT

Date of Decision : 10-04-2025

Acts Referred:

Citation : (2025) 04 AP CK 0350

Hon'ble Judges : B.V.L.N. Chakravarthi, J

Bench : Single Bench

Advocate : E V V S Ravi Kumar, N Sriram Murthy

Final Decision : Dismissed

Judgement

B V L N Chakravarthi, J

1. Ms.R.Durga Latha Sri, learned counsel representing Sri E.V.V.S.Ravi Kumar, learned counsel for the appellant would submit that letter was addressed to the appellant, but none come forward to prosecute the appeal.

2. Sri N.Sriram Murthy, learned counsel for the respondent is in attendance.

3. In that view of the matter, the Appeal Suit is dismissed for non-prosecution. There shall be no order as to costs.

As a sequel, interlocutory applications pending, if any, shall stand closed.